

Sl. No. / क्र. सं.	लक्षित कंपनी (टार्गेट कंपनी) Target Company	अर्जनकर्ता (एकायर) Acquirer	मर्जेंट बैंकर (मर्जेंट बैंकर) Merchant Banker	स्टॉक एप्सोर्चरों को जारी बैंकर द्वारा दिया गया तारीख PA Date	समाप्त-प्रयोग में वित्ती सार्वजनिक दिवाली (प्लेटफॉर्म) द्वारा दिया गया तारीख DPS Date	प्रारूप प्रस्ताव दस्तावेज प्राप्त की तारीख DOD received on	प्रस्ताव (अंकर) का अंकर (बड़े दूरी के रूप में Offer Size (Rs. Cr)	अंतिम वार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Parsoni Corporation Limited	Zafar Yunus Sareshwala, Uves Yunus Sareshwala	Nirbhay Capital Services Private Limited	12-Jul-18	23-Jul-18	26-Jul-18	0.42	Final order is passed against Acquirers on 27-Sept-2024 wherein they are inter alia directed to complete the process of public offer within a period of three months from the date of receipt of this order.	Acquirers to comply with the directions issued vide final order.
2	Federal Mogul Goetze India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BofA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00	Hon'ble SAT vide order dated December 20, 2024 has allowed the appeal filed by the Acquirer, in view of the majority opinion.	The matter is subjudice.
3	BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	FAST TRACK FINSEC PRIVATE LIMITED	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Enforcement Directorate has freeze the assets of the Acquirer and ED has also taken into custody the promoter of the Acquirer. The matter is subjudice.	The matter is subjudice at Enforcement Directorate.
4	G D Trading and Agencies Limited	Mr. Rajendra Kamalakant Chodankar	Swaraj Shares and Securities Private Limited	23-Apr-24	27-Apr-24	30-Apr-24	4.08	The approvals for underlying transaction which triggered the open offer has been revoked by BSE and Target Company has filed an appeal before SAT.	Under process
5	SRI SARVARAYA SUGARS LIMITED	3A Capital Services Limited	Arihant Capital Markets Limited	06-Dec-24	13-Dec-24	20-Dec-24	73.11	Acquirer has filed an appeal in SAT against SEBI direction dated April 01, 2025.	The matter is subjudice at SAT.
6	TruCap Finance Limited	Marwadi Chandarana Intermediaries Brokers Private Limited	Sundae Capital Advisors Private Limited	26-May-25	02-Jun-25	09-Jun-25	61.93	Partial reply received on November 05, 2025. Reply for Additional Clarification sought on November 12, 2025 received on November 24.	Reply awaited from MB
7	Netlink Solutions	M/s Arix Capital Limited Mrs. Kalaj Gopal Baldha Mr. Punitbhai Bavanbhai Lakdad	Swaraj Shares and Securities Private Limited	06-May-25	13-May-25	22-Sep-25	12.23	Reply received on December 31, 2025.	Under process
8	SRM Energy Limited	Mr. Umesh Narpathand Sanghvi, Mrs. Sapna Sanghvi	SOBHAGYA CAPITAL OPTIONS PRIVATE LIMITED	25-Sep-25	03-Oct-25	10-Oct-25	0.94	Clarification sought on January 01, 2026	Reply awaited from MB
9	ASPIRA PATHLAB & DIAGNOSTICS LIMITED	Mr. Arvind Karsandas Bhanushali (Acquirer 1), Mrs. Deepali Arvind Bhanushali (Acquirer 2), Mr. Jay Arvind Bhanushali (Acquirer 3), Mr. Nikunj Velji Mange (Acquirer 4), and Mr. Raj Arvind Bhanushali (Acquirer 5) and Shraddha Nikunj Mange (PAC)	AFTERTRADE BROKING PRIVATE LIMITED	29-Sep-25	06-Oct-25	13-Oct-25	14.72	Clarification sought on January 02,2026	Reply awaited from MB
10	Sammaan Capital Limited	Avenir Investment RSC Limited and IHC Capital Holding LLC	CITIGROUP GLOBAL MARKETS INDIA PRIVATE LIMITED	02-Oct-25	09-Oct-25	16-Oct-25	4,750.38	Reply received on December 29, 2025	Under process
11	AKG Exim Limited	Mr. Kalapi Vinit Nagada	SUN CAPITAL ADVISORY SERVICES PVT. LTD	09-Oct-25	16-Oct-25	27-Oct-25	12.39	Reply received on December 30, 2025.	Under process
12	RBL Bank Limited	Emirates NBD Bank (P.J.S.C.)	JP Morgan India Private Limited	18-Oct-25	28-Oct-25	04-Nov-25	11,636.42	Partial response received from MB on November 29, 2025 and December 22, 2025	Response for certain queries/clarifications awaited from MB
13	Classic Filaments Limited	Mr. Sunil Bansal, Mr. Vikkas Bansal, Mr. Tarun Jain, Mr. Varun Jindal	VC Corporate Advisors Private Limited	24-Oct-25	31-Oct-25	10-Nov-25	1.91	Clarification sought on January 01, 2026	Reply awaited from MB
14	N2N technologies Limited	Harmony Remedies India Private Limited ("Acquirer") and M/s. FIROZE NARIMAN KAPADIA (PAC-1) and M/s. ADITI VIPIN PARIKH (PAC-2)	Inga Ventures Pvt Ltd	27-Oct-25	03-Nov-25	11-Nov-25	0.56	Clarification sought on January 02,2026	Reply awaited from MB
15	Shashank Traders Limited	AVB Endeavors Private Limited (Acquirer 1), Prilkha Enterprises Private Limited (Acquirer 2) and Mr. Aditya Vikram Birla (Acquirer 3)	Narnolia Financial Services Limited	07-Nov-25	14-Nov-25	21-Nov-25	4.64	Clarification sought on December 30,2025	Reply awaited from MB
16	HARMONY CAPITAL SERVICES LIMITED	Mr. Rajesh Ghosh and Dorni Vinimoy Private Limited	BONANZA PORTFOLIO LIMITED	20-Nov-25	27-Nov-25	04-Dec-25	3.15	Reply received on December 31, 2025.	Under process
17	Western Ministil Limited	Mr. Kalipesh Naginbhai Patel Mrs. Vandana Patel	Navigant Corporate Advisors Limited	26-Nov-25	03-Dec-25	10-Dec-25	3.38	Reply received on December 31, 2025.	Under process
18	JMG Corporation Limited	Mr. Neerav Bairagi	Srujan Alpha Capital Advisors LLP	04-Dec-25	11-Dec-25	18-Dec-25	3.19	Clarifications sought on January 02, 2026	Response from MB awaited
19	Kesoram Industries Limited	Frontier Warehousing Limited	Mark Corporate Advisors Private Limited	04-Dec-25	11-Dec-25	18-Dec-25	44.26	Clarification sought on December 30,2025	Reply awaited from MB
20	Net Pix Shorts Digital Media Limited	Mr. Ritesh Tiwari (Acquirer 1) and Mrs. Alka Tiwari (Acquirer 2)	Aryaman Financial Services Limited	15-Dec-25	22-Dec-25	30-Dec-25	2.66	DLOF is received on December 30, 2025	Under process
21	Brijlaxmi Leasing and Finance Limited	Jaykishor ChaitanyaKishor Chaturvedi ("Acquirer 1") Siddharth Jaykishor Chaturvedi ("Acquirer 2") Ankur J Chaturvedi ("Acquirer 3") Brijlaxmi Infotech Limited ("Acquirer 4")	Saffron Capital Advisors Private Limited	05-Dec-25	12-Dec-25	19-Dec-25	4.90	Clarification sought on January 02,2026	Reply awaited from MB
22	Benganga Paper Industries Limited (Formerly Known as Inertia Steel Limited)	RONAK JAIN, SARITA JAIN, PRIVANKA JAIN, and K K IMPEX & TRADING PRIVATE LIMITED	NAVIGANT CORPORATE ADVISORS LIMITED	17-Dec-25	22-Dec-25	30-Dec-25	5.04	DLOF received	Under Process
23	INDO BORAX AND CHEMICALS LIMITED	ZENROK CHEMICALS PRIVATE LIMITED	IIFL Capital Services Limited	15-Dec-25	22-Dec-25	30-Dec-25	213.84 cr	DLOO is received on December 30, 2025	Under process

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